

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERN ZONE BENCH, PUNE****AT PUNE****EXECUTION APPLICATION NO.01 OF 2024 (WZ)****ALONG WITH****ORIGINAL APPLICATION NO. 2 OF 2024 (WZ)**

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

Detox India and others ... RESPONDENTS

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PUNE

DATE : 08/08/2024



ADVOCATE FOR RESPONDENTS NO.02

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

AT PUNE

EXECUTION APPLICATION NO.01 OF 2024 (WZ)

ALONG WITH

ORIGINAL APPLICATION NO. 2 OF 2024 (WZ)

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

Detox India and others ... RESPONDENTS

ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO.02
NOTIFIED AUTHORITY ANKLESHWAR

MAY IT PLEASE THE HON'BLE TRIBUNAL

REPLY ON BEHALF OF THE RESPONDENT NO.2 IS AS UNDER

1. At the outset, it is submitted that, the Respondent No.2 had filed detailed Reply on 23rd April 2024 and hereby adopts, affirms, confirms the statements, averments made in the said reply as the part and parcel of the present Additional Reply to avoid further repetition. The Hon'ble Tribunal is seized of the present matter dealing with the issues of Fishkill in the river Amravati. The notified Authority has prepared an action plan and the same

demonstrates the actions taken by the Respondent No.2 in controlling and abetting the pollution in the Industrial Area.

2. The Respondent No.2 is in continuous receipt of directions, notices from the Respondent No.2 (GPCB) time and again and in compliance to the said directions and notices, the Respondent No.2 has been carrying out the work in the said Industrial Area. The action plan, which has been prepared for the Ankleshwar Industrial Estate is produced before this Hon'ble Tribunal for its kind consideration and adjudication along with supporting photographs to demonstrate space of the work, which has been carried out by the Respondent No.2 herein. Copy of the action plan as prepared by the Authority is annexed hereto and marked as **ANNEXURE – 'R-1'**
3. The Respondent No.2 further submits that the Respondent has taken tremendous efforts in controlling the pollution in the Industrial area and that the GPCB being a statutory body is required to increase its vigilance to ensure that the Industries follow the consented parameters and ensure that there is no pollution in the area. The third party report pertaining to the pipeline has also been prepared and the same is being produced

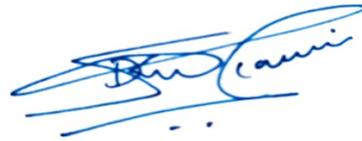
before this Hon'ble Tribunal and is annexed hereto and marked as

ANNEXURE – R-2.

4. It is thus, submitted that, in view of the action plan submitted by the present Respondent, nothing survives in the present case and the same may kindly be disposed off by giving directions to the Respondent No.1 GPCB to ensure that directions are complied with and pollutions are controlled in the area.

PUNE

DATE : 08/08/2024



ADVOCATE FOR RESPONDENT NO.2

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE BENCH, PUNE**

AT PUNE.

EXECUTION APPLICATION NO.01 OF 2024 (WZ)

ALONG WITH

ORIGINAL APPLICATION NO. 2 OF 2024 (WZ)

Hasmukhbhai Bahecharbhai Parmar ... APPLICANT

VS

G.P.C.B

and others

... RESPONDENTS

**AFFIDAVIT TO THE REPLY ON BEHALF OF
RESPONDENT NO.02**

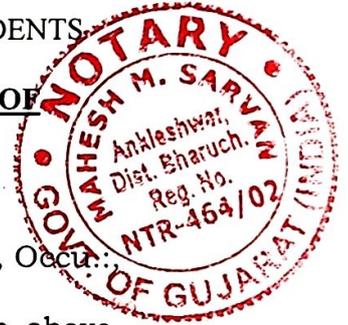
MAY IT PLEASE THE HON'BLE COURT:

I, Chimatambhai, Age __ years, Occu:

, working with the Respondent No.02 herein above,

do hereby state on solemn affirmation as under:-

01. That the Respondent No.02 is filing this Additional reply in the present matter. The facts and circumstances are well set out in the main body of the Additional Reply. The Respondent No.02 adopts, maintains, confirms, repeats and reiterate whatever has been stated in the main





body of the Additional reply and for the sake of brevity, convenience and in order to avoid repetition, craves leave of this Hon'ble Tribunal to treat the statements, averments and submissions in the main body of the Additional Reply as part and parcel of this Affidavit as if the same are reproduced herein ad-seriatim, with a view to avoid repetition and for the sake of brevity.

02. I say that whatever stated in the Additional Reply and the present Affidavit is true and correct to the best of my knowledge, information and belief and the legal advice, which I believe to be true.

Solemnly affirmed at Ank, on 08 day of August, 2024.

[Signature]

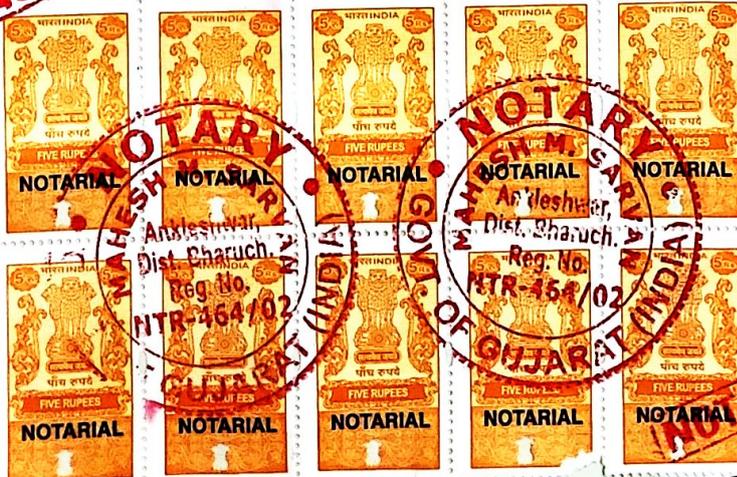
I know the Affiant
ADVOCATE

AFFIANT



[Signature]
Chief Officer
Notified Area Officer
G.I.D.C., Ankleshwar.

NOTARY



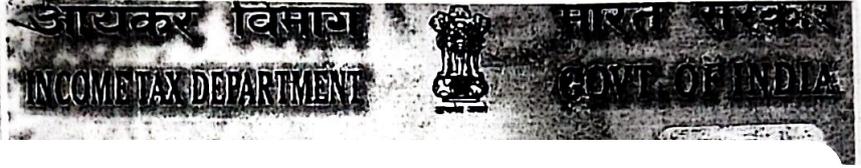
Solemnly Affirmed
Signed / Declared Before me

MAHESH M. SARVAN

NOTARY
(Govt. of Guj) INDIA
Pinjargall Nr. Chokel Bazar
Ankleshwar, Dist. Bharuch

Reg. NTR-464/02. Mo. 9825413243

I seen Adhary card and submit copy



अपेक्षी



[Redacted text]



भारी आधार. भारी ओज्ज



[Redacted text] प्रतिकरंदा
[Redacted text] Ministry of India



अपशि

**OFFICE OF THE CHIEF OFFICER
NOTIFIED AREA AUTHORITY**

**મુખ્ય અધિકારીશ્રીની કચેરી
નિર્દિષ્ટ વિસ્તાર**

Plot No. 618, 619, AIA Community Centre,
GIDC, Ankleshwar - 393 002.
☎ : (02646) 253094, 222487 Fax : 251750

પ્લોટ નં. ૬૧૮, ૬૧૯, એ.આઈ.એ. કોમ્યુનિટી સેન્ટર,
જી.આઈ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨.
☎ : (૦૨૬૪૬) ૨૫૩૦૯૪, ૨૨૨૪૮૭ ફેક્સ : ૨૫૧૭૫૦

Ref. No. : N.T.A./ANK/ 1407

Date : 03 - 05 - 2024

To,
R V Patel
Unit Head-Legal Branch
Gujrat Pollution Control Board
Head Office, Gandhinagar

ANNEXURE-R-1

Subject: - **LEGAL NOTICE** dated: 29/04/2024 w.r.t compliance of Hon. NGT in the O.A. 02/2024 (WZ)

Dear Sir,

In Context to the above, the basic infrastructural facilities such like road, water supply, street light and drainage line are provided and Maintained by Notified Area Authority in Ankleshwar Industrial Area. The Corporation and NAO cannot do any kind of industrial activity that creates environmental issues. In addition, it is important to inform you that the notified area always takes all precautionary measures to ensure no adverse impact on the environment in the region.

As per the direction issued by Board dated 29-04-2024, the compliances for pointwise are as under table:-

Sr. No	Point	Compliance
1	The pipeline network for collection & conveyance of industrial effluent within the limits of the Notified Area for the GIDC of Ankleshwar Industrial Estate was inspected by the inspection team of the Regional Office Ankleshwar of the Board on 21/02/2022, 19/05/2022, 20/05/2022, 23/05/2022, 31/05/2022 and 30/06/2022 for verification of the factual status and other details thereon regarding various instances of wastewater discharge and relevant complaints received at the Board. During the time of inspections on above-mentioned dates, various non-compliance were observed and noted by the inspection team.	The compliances with action taken report of your office letters, which is mentioned in point no1, was submitted by this office within time duration. The Copy of letters are attached herewith as Annexure- A.
2	In view of non-compliances observations this Board had issued Notice of Direction to the Notified Area Authority on date: 30/08/2022 under section 33-A of the Water Act-1974 for various points including time bound action plan forthwith to prevent overflowing of contaminated waste water into Amlakhadi, Sarangpur Khadi, Chhapra Khadi & natural drains, to submit progress of above ground pipe line network project etc.	The compliances with time bound action plan was submitted regarding to prevent overflowing of contaminated waste water into Amlakhadi, Sarangpur, Chhapra khadies and Natural drains and progress of above ground pipeline network project. Copy of same are attached herewith Annexure-B.

3	<p>A case vide Original Application No. 109/2022(WZ) namely "Hasmukhbhai Bahecharbhai Parmar Vs. Notified Area Authority of Ankleshwar & Ors." was filed before the Hon'ble National Green Tribunal (hereinafter referred to as the NGT) by the petitioner on 20/11/2022 with the prayers that;</p> <p>i. An order be passed for establishing an ETP with a large capacity with the latest technology;</p> <p>ii. Huge penalty be imposed on the Notified Area Authority of Ankleshwar,</p> <p>iii. The Chief Officer Mr. Gajera should be ordered to be placed under suspension;</p> <p>iv. An order be issued not to release any type of water into tributes like Sarangpur creek, Amravatiriver, Chhapara Khadi, Aamla Khadi and Khadi near Amkleshwar industrial region;</p> <p>v. The Regional Officer of Ankleshwar Mr. V.D. Rakholia be also ordered to be placed under suspension;</p> <p>vi. The applicant may be compensated economically and the victims be given compensation.</p>	<p>The compliances with affidavit filed in NGT, which is mentioned in point no 3, was submitted by Advocate within time limit. The Copy of letters are attached herewith as Annexure-C.</p>
4	<p>This Board had issued a Notice to the NAA for the GIDC of Ankleshwar Industrial Estate on 08/02/2023 prior to the assessment of EDC based on past violation and for assessment of environmental damages. (Annexed herewith as Annexure-B).</p>	<p>This office has submitted the reply for waive EDC amount. The Copy of letters are attached herewith as Annexure-D.</p>
5	<p>NAA has submitted reply against notice issued on 08/02/2023 vide letter dated: 22/02/2023 stating there is no violation done by estate so, it is requested not to impose any damage compensation. However, the aforesaid reply was not acceptable in view of Hon. NGT order dated: 23/01/2023 which clearly directs Board to make calculation of the past violations and quantify the environmental damages after giving notice.</p>	<p>We had previously replied that the EDC amount of 25.00 Lakh was not genuine to pay by NAA. The NAA respect your instruction regarding to pay EDC amount, NAA paid 25.00 lakh amount with objection. The Copy of letters are attached herewith as Annexure-E.</p>

6	<p>Then after examining all the available reports and records, this Board was constrained to issue direction on 20/05/2023 to the NAA for the GIDC of Ankleshwar Industrial Estate under provisions of section 33A of the Water Act-1974 for following:</p> <ol style="list-style-type: none"> i. To pay Rs. 25 Lakh (Rupees Twenty Five Thousand Only) as an interim Environment Damage Compensation (EDC). ii. NAA shall pay final amount of EDC and expenditure for carrying out the study for past violations as and when communicated to them as per principle of "Polluter Pays". iii. To submit certified Action Taken report for compliance of Hon. NGT order dated: 23/01/2023 in the matter of O.A. 109/2022 for laying above ground pipeline with requisite, details and certification for discontinuation of underground drainage network before May-2023 as directed by Hon. NGT. iv. To submit new drainage network map with all requisite details like marking of all the pockets, industries above ground pipeline going to particular pocket, etc. <p>The copy of this direction was also sent to Managing Director of GIDC for necessary action. (Annexed herewith as Annexure-C)</p>	<p>The compliances with action taken report of your office letter, which is mentioned in point no 6 was submitted by this office within time. and moreover, we had previously replied that the EDC amount of 25.00 Lakh was not genuine to pay by NAA. The NAA respect your instruction regarding to pay EDC amount, NAA paid 25.00 lakh amount with objection. and also compliance to Action taken report with PPT and "Panchnama" of discontinuation of the abandon underground drainage network, and above ground pipeline map, which is mentioned in point no 6(iii), (iv). The Copy of letters are attached herewith as Annexure-F.</p>
7	<p>However, the NAA for the GIDC of Ankleshwar Industrial Estate has not paid interim EDC till date nor has the NAA remedied or ensured remediation of the violations causing or resulting in pollution.</p>	<p>we had previously replied that the EDC amount of 25.00 Lakh was not genuine to pay by NAA. The NAA respect your instruction regarding to pay EDC amount, NAA paid 25.00 lakh amount with objection. The Copy of letters are attached herewith as Annexure-E.</p>
8	<p>Later on the NAA for the GIDC of Ankleshwar Industrial Estate has submitted its reply on 23/06/2023 to this Board's Direction dated 20/05/2023, stating that there was no storm water flow from the Notified Area in the khadi on 5th June 2023, though it was raining on the same day and still dead fishes were found hence, requested to this Board not to impose EDC, as they have already established above-ground pipeline network. The explanation offered by the NAA was not found satisfactory. Additionally, no certified detailed action taken report</p>	<p>The compliances with action taken report with certified ATR of your office letter, which is mentioned in point no 8 was submitted by this office within time. and moreover, we had previously replied that the EDC amount of 25.00 Lakh was not genuine to pay by NAA. The NAA respect your instruction regarding to pay EDC amount, NAA paid 25.00 lakh amount with objection. The</p>

	is submitted to the Board regarding above-ground pipeline network for industries.	Copy of letters are attached herewith as Annexure-G.
9	The Regional Officer Ankleshwar of this Board vide its letter dated 23/08/2023 had also informed the NAA for the GIDC of Ankleshwar Industrial Estate to discontinue/sealing abandon underground drainage network, comply with Hon'ble NGT directions, to submit action taken report and to submit new drainage map with all requisite details. (Annexed herewith as Annexure – D)	The compliances with PPT and “Panchnama” of discontinuation of the abandon underground drainage network and to seal or remove report of your office latter, which is mentioned in point no 09. The Copy of same are attached herewith as Annexure-H.
10	Again, directions were issued to NAA on 18/11/2023 as reminder for the payment of interim EDC amount of Rs. 25 lacs and for submitting certified Action taken report for compliance of Hon'ble NGT directions. (Annexed herewith as Annexure - E)	The compliances with action taken report of your office latter, which is mentioned in point no 10 was submitted by this office within time. The Copy of letters are attached herewith as Annexure-F. and moreover, we had previously replied that the EDC amount of 25.00 Lakh was not genuine to pay by NAA. The NAA respect your instruction regarding to pay EDC amount, NAA paid 25.00 lakh amount with objection. The Copy of letters are attached herewith as Annexure-E.
11	The NAA for the GIDC of Ankleshwar Industrial Estate was again reminded by Regional Officer Ankleshwar on 04/04/2024 to complete task for discontinuation of the abandon underground drainage network and to seal or remove it. (Annexed herewith as Annexure - F)	The compliances with PPT and “Panchnama” of discontinuation of the abandon underground drainage network and to seal or remove report of your office latter, which is mentioned in point no 11. The Copy of same are attached herewith as Annexure-H.

Since we have compliance all the point raised by your email dated 29/04/2024. Notified area Authority is only maintain and operated which infrastructure provided by GIDC, therefor you are request to not to initiate any legal action against Notified Area Authority.

Regards,

Chetay
Chief Officer

N.A, GIDC, Ankleshwar

Encl. As Above

CC SWR To,

1. The Vice Chairmen & Managing Director, GIDC, Gandhinagar..... for information please.
2. Unit Head-Ankleshwar, GPCB, Ankleshwar..... for information please.
3. The Regional office, Ankleshwar..... for information please.



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ANNEXURE-R-2

PROJECT REPORT/ INSPECTION REPORT

FOR

**ABOVE GROUND EFFLUENT DISPOSAL PIPELINE PROJECT FOR
ABOVE GROUND PIPELINE FOR GIDC ANKLESHWAR**



PROJECT PROPONENT

NOTIFIED AREA AUTHORITY

GIDC ANKLESHWAR

PREPARED BY:

N. C. PATEL.

CHARTERED ENGINEER

REG NO: 101 488/3, INSTITUTE OF ENGINEERS (india), KOLKATA

CLEAN ENVIRO PROJECTS CONSULTANCY PVT LTD, VALSAD

CELL PHONE: 98241 10638

E MAIL: nchandra13@gmail.com, clean2000in2gmail.com

ABOVE GROUND PIPELINE PROJECT, GIDC ANKLESHWAR**1. PROJECT BACK GROUND :**

The Notified Area Authority – GIDC Ankleshwar has already established a combined Project for Partially Treated Effluent discharged through above ground pipeline network within the Ankleshwar Industrial Estate for disposal of treated effluent from each user – 107 members. Thereby the Notified Area – GIDC, Ankleshwar has also provided the list of number of users to be included as project beneficiaries.

According to the given list there are total 107 number of Industrial units needs to be included. The list contains details like: Name of Unit, Plot number, KL/ Month and KL/Day, size of pipe line for AGPL work.

Based on above total Coverage for the project is going to be for 107 Industries at present. The effluent generated from each unit needs to be discharged through above ground Pipeline.

As per direction of Honourable NGT by their order dated 23.01.2023 in the original application No. O.A. 109/2022, the above ground piping network for the discharge of partially treated effluent going to FETP of NCTL, has to be completed within time frame specified by NGT. Accordingly, NAA Ankleshwar completed the work of AG pipeline network.

2. Observations by GPCB:

During installation of AG pipeline work, The **RO, GPCB had asked** "The entire work shall be certified by a reputed Third Party Agency to be appointed by Notified Area Authority."

In view of above, Notified Area Authority, Ankleshwar has appointed Navin C. Patel, Chartered Engineer , Clean Enviro Project Consultancy Pvt Ltd, (CEPCPL) Valsad with following objectives:

1. To study and certify the Above Ground Pipeline system installed by individual industries and Notified Area Authority, Ankleshwar with reference to the points raised by GPCB vide their letter No. GPCB/ RO - Ankleshwar/ T - 257/ 5079/ 2023 dated 10.03.2023.
2. To make suggestions/ recommendation for further improving working of the Above Ground Pipe Line Mechanism.

3. Visit and Site Inspection:

- i) M/s Clean Enviro Project Consultancy Pvt Ltd (CEPCPL) Team first collected required information and maps from Notified Area Officer regarding the existing pipeline network, and the modifications carried out .
- ii) The team of CEPCPL visited all the clusters of Above Ground Pipeline Projects to study and verify the AGLP system. Mr. Mehul Mistry and Hiren Patel from Notified Area Ankleshwar office accompanied the CEPCPL team during survey.
- iii) The CEPCPL team also visited M/s Bakul Pharmaceutical to study the individual overground system installed by various industries.
- iv) The CEPCPL team also took photographs of all the cluster of industrial units .

4. Observation made by CEPCPL team for AGLP System:

4.1 Effluent Outlet from Individual Industry:

Treated Effluent from the ETP of individual units is pumped into a their storage tank, having more than 24 hours holding capacity kept above ground as shown in the A Series drawing no. 1. Then it pumped into Cluster of Pocket through 110 NB HDPE overground pipe, PN 10 rating, laid over rain water drain with sufficient brackets/ supports . A flow meter and sampling point is also provided within premises and outside premises to draw sample as and when desired. The pipeline goes to the desired cluster pocket as shown in the drawing no A Series DWG 1.

4.2 It was also observed that strength of pipe was sufficient as 10 kg/cm² pressure pipes were selected. Also pipes from individual industries were neatly placed over hangers / supports as shown in the drawing/ photos.

4.3 The capacity of 110 mm OD pipe at 1.5 m/sec works out to be 42.4 m³/hr, or 1017.36 m³/day, therefore has sufficient discharge capacity. Also the pipes are PN 10 rating, can bear upto 10 kg/cm² pressure and the centrifugal pumps are operated at maximum 2 - 3 kg/cm² pressure, therefore they are safe in design,

4.4 Arrangement at the cluster (Pocket)

We have visited all the clusters of pockets of industries as shown in following tables for A Series (Table No.1) and N Series (Table No.2). The pockets have between 4 to 22 inlets pipes from various industries as listed in the Table no. 3 includes all the units with inlet pipe size, length of pipe form individual industry to the cluster pocket and status of work.

All the pipeline related work was found completed as per details given in the table no. 3 at the time of visit.

Table No. 1: Pocketwise List of A Series Members (Total 30 nos)

POCKET NR. DANOPHARM 125mm dia HDPE Pipe lint from Denopharma to c- Pumping Well					Work done
SR. NO.	NAME OF COMPANY	ADDRESS	REMARKS	Work Progress of OGPL	
1	DANOPHARMA CHEMICALS PVT. LTD	C-1/7131,	Nr. Danopharma - Pocket - CIP Line	Overground Pipeline work done.	complet
2	J. S. CHEMICALS	4801/A/8,	Nr. Danopharma - Pocket - CIP Line	Overground Pipeline work done.	complet
3	KOHINOOR COLOURS PVT. LTD.	7204/5,	Nr. Danopharma - Pocket - CIP Line	Overground Pipeline work done.	complet

4	PIGMENT INDIA	C-1/7013,	Nr. Danopharma - Pocket - CIP Line	Overground Pipeline work done.	complet
5	SHARDA INDUSTRIES	6909,	Nr. Danopharma - Pocket - CIP Line	Overground Pipeline work done.	complet
6	LAXMI CHEMICALS	6006/A/B,	Nr. K. A. Malle Street - Pocket	Overground Pipeline work done.	complet
7	VASUDEV DYES & CHEMICALS	6006/1/A,	Nr. K. A. Malle Street - Pocket	Overground Pipeline work done.	complet
8	WHITEX CHEMICALS	6808,	Nr. Shreenath Chemicals & Industrial Solvents - Pocket	Overground Pipeline work done.	complet
9	Ocean(Khusboo)chemical Industries	6810	Nr. C Pumping Station - CIP Line	Overground Pipeline work done.	complet
10	Ronson Pigments Pvt. Ltd.	6006/1/D	Nr. C Pumping Station - CIP Line	Overground Pipeline work done.	complet

REFER A Series DWG 5 POCKET NEAR DANOPHARM

POCKET BACKSIDE ETL Induvisal Line by Industries By gravite to final pumping station

SR. NO.	NAME OF COMPANY	ADDRESS	REMARKS	Work Progress of OGPL	
1	DIPEN INDUSTRIES	1706/10,	Backside ETL - Pocket OK - CIP Line	Overground Pipeline work done.	complet
2	HARISH CHEMICAL ENGG. ENTERPRISE	C-1/B,3903,	Backside ETL - Pocket OK - CIP Line	Overground Pipeline work done.	complet
3	PRO ACTIVE PHARMA	A2-2215,	Backside ETL - Pocket OK - CIP Line	Overground Pipeline work done.	complet
4	SKY & SKYLARK INDUSTRIAL PRODUCTS	2512 & 2513,	Backside ETL - Pocket - CIP Line	Overground Pipeline work done.	complet
5	SUYOG DYE CHEMIE PVT. LTD. -II	2404-2405,	Backside ETL - Pocket - CIP Line	Overground Pipeline work done.	complet
7	Mehul Dye chem	1802	Backside ETL - Pocket - CIP Line	Overground Pipeline work done.	complet
8	Maruti Colour	1805	Backside ETL - Pocket - CIP Line	Overground Pipeline work done.	complet

REFER A Series DWG 3 POCKET BACKSIDE ETL

POCKET NR. BALAJI PROCESSORS 110 mm dia Heder pipe line from near babalu mobile to Near Balaji process V- Noch. To final pumping station

SR. NO.	NAME OF COMPANY	ADDRESS	REMARKS	Work Progress of OGPL	
1	PRAGNA CHEMICAL INDUSTRIES (Induvisal)	2303/A,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
2	PRAGNA DYECHEM PVT. LTD.(Induvisal)	1210,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
3	TEJAL INDUSTRIES	730,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
4	AMSAL CHEM PVT. LTD.	A-1,401-402,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
5	KIRAN CHEMICAL	5721,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
6	NAVADIA CLERIFY	5706/1,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
7	NAVADIA REFINES	1308,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet

8	NILKANTH REFINES	C-1/5508,	Nr. Balaji Processors - Pocket - CIP Line	Overground Pipeline work done.	complet
A Series DWG 2 NR BALAJI PROCESSORS V NOCH					
POCKET NR. A. ONE CHEMICALS nduvisal Line by Industries By gravite to final pumping station					
SR. NO.	NAME OF COMPANY	ADDRESS	REMARKS	Work Progress of OGPL	
1	AVDHOT CHEMICALS (YAMA DYE CHEM)	4801/A/14,	Nr. A One Chemicals - IIUS Line	Overground Pipeline work done.	complet
2	JIGAR INDUSTRIES	3709/5,	Nr. A One Chemicals - IIUS Line	Overground Pipeline work done.	complet
3	VISHNU CHEMICALS	C-1,3429,	PCI Ckodi	Overground Pipeline work done.	complet
4	Batch Tech Chemicals	C-1/B-2513/ B-2512	PCI Ckodi	Overground Pipeline work done.	complet
30	A Series DWG 4 POCKET NEAR A ONE CHEMICALS				

Table No.2: Pocket-wise List of N Series Members

List of Member Industries Effluent Qty. As Per GPCB CC&A			
Sr.No	Name	Plot.No.	company to pocket length Rmt
Pocket No.1 C pumping station. N Series DWG 1 C PUMPING STATION (POCKET NO 1			
1	Sajjan India Limited	6102- 6103	340.00
2	Archroma India Pvt.Ltd	6214 to 6216	1456.00
3	Industrial Solvents & Chemicals Pvt. Ltd.	7906 to 7909	1600.00
4	Heubach Colours Pvt. Ltd. (Unit -III)	6105/6107 & 6111	840.00
5	Soliens Chemicals India Pvt Ltd.	8001	781.00
6	Regal Remedies Ltd	C1/6823	2100.00
7	Regoj Chemical Industries	6702	2200.00
8	Purnima Chemical Industries Pvt Ltd	5905/3	1250.00
9	K. A. Malle Pharmaceuticals Ltd	6005	1150.00
10	Shiv silica Pvt.Ltd.	6212	1720.00
11	Sagar Chemicals	7415	2500.00
12	Heubach Colours Pvt. Ltd. (Unit -I)	9002-9010	100.00
13	ION Exchange (India) Limited	5811 to 5813	306.00
14	Akruti chemical	5163	3100.00
15	Tulip silk milk (Close)	5906/4	
16	TAO CHEMICALS	6222,	
17	Trimurti Dyachem	9103-1	

18	Goklesh	9112/1,2,3	
19	BAKUL PHARMA PVT. LTD.	6202,	
Pocket No.02 OGD Line B pumping station N Series DWG 2 OGD LINE B PUMPING STATION (POCKET NO 2)			
1	Glenmark Life Science Ltd	3109/C	All ready over ground in B pumping station.
2	Kanoria Chemicals & Industires Ltd	3407	
3	Hemani Industries Ltd	3208	
4	ZCL Chemicals Ltd	3102/B	
5	Coromandel International Ltd.	3204	1800.00
6	Rallis India Ltd	3301	1800.00
7	Ramdev Chemical Industries (Unit II)	3441/B	1400.00
8	Ramdev Chemical Industries	3441/A	1400.00
9	Chiron Behring	3501/A, 3502	1800.00
10	Sanofi India Ltd (Zantiva)	3501,3503-15, 6310/B- 6314	2500.00
11	Deccan Chemical	3501 to 3515, 6301 to 6313	1800.00
12	Shree Sulphurics Pvt Ltd	2801/A	100.00
13	Cadila Pharmaceuticals Limited (Unit -2)	3203	2000.00
14	RPG Life Sciences Limited	3102/A	1300.00
15	Par Drugs & Chemicals Pvt Ltd (Dhanrich)	5901/1	1025.00
Pocket No.03 A Pumping station N Series DWG 3 A PUMPING STATION (POCKET NO 3)			
1	A One Chemicals	A1/4701 & 02	1450.00
2	Jayshree Aromatics Pvt. Ltd.	4703/4704	1450.00
3	Meghmani Organics Ltd	5001/B	1800.00
4	Lyka Labs Limited	4801/A	1900.00
5	Narayan Organics Pvt.Ltd.	1904	550.00
6	Subhasri Pigments Pvt. Ltd	1201,1202,1208,1211,1 213,J/1209 & J/1209/A	230.00
7	Narayan Organics Pvt.Ltd.	1107/1 & 2	800.00
8	Krima sil pvt ltd	3613	1350.00
9	kaiwly Chemicals (close)	4705/02/005	
10	Elam Pharma	3709/4	
11	supharma Chema	4705/2/3&4	

12	sarita Chemicals	4780	
13	Rang Sarjan Chemicals	C1B/408	800.00
Pocket No.04 Near Ami Organics. N Series DWG 4 NEAR AMI ORGANICS (POCKET NO 4)			
1	Ami Organics Ltd	127/1	100.00
2	Sunshine Velvet Pvt. Ltd	127/2-B	300.00
3	Lupin Limited	9	650.00
4	Cadila Healthcare Limited (Unit -I)	291	500.00
5	Cadila Pharmaceuticals Limited (Unit -1)	294	500.00
6	Akshar Fabrics Pvt. Ltd	306	360.00
7	Cosmos Textiles Pvt. Ltd	312/1	500.00
8	Amal Limited	136/137	400.00
Pocket No.05 wockhardt N Series DWG 5 WOCKHARDT (POCKET NO 5)			
1	Gujarat Insecticides Limited	805/806	200.00
2	Devanshi Dyestuff	141/2/F	300.00
3	Wockhardt Limited	138	400.00
4	AUM VIBRANT PHARMA LLP	141/2/E	250.00
5	Shree Shyam Dyeing & Printing Mills	A1/419-420	750.00
6	Shri Balaji Processors Pvt Ltd	450/1	600.00
7	ICPA Health Products Ltd	286-287	456.00
8	Nigam Industires	A1/448	1000.00
9	Poonam Processors Pvt.Ltd.	A1/164	835.00
10	Shree Gumandev Processors Pvt Ltd	706	500.00
11	Swati Dyeing & Printing Mills	A1/421, 422	750.00
12	Heubach Colours Pvt. Ltd. (Unit -II)	A1/406	800.00
13	Astic Dyestuff Pvt Ltd.	707/B & C	
16	ETL		
Pocket No.06 Near Cadila/K patel behind khadi Pocket N Series DWG 6 NEAR CADILA K PATEL BEHIND KHADI (POCKET NO 6)			
1	K. Patel Dye Chem Industries Pvt. Ltd.	156/A/B1,157	400.00
2	K. Patel Chemo Pharma Pvt. Ltd	155	400.00
3	Cadila Healthcare Limited (Unit -2)	5/1/B	50.00

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4	SUYOG DYE CHEMIE PVT. LTD. -II	145/B	Backside ETL - Pocket - CIP Line
Pocket No.07 Near Valiya chowkdi Pocket N Series DWG 7 NEAR VALIYA CHOKDI (POCKET NO 7			
1	Elantas Beck India Limited	1(A,B,C) & 122	100.00
2	SVG Fashions Limited (Binakiya)	2	780.00
	Total : 77 units		

Table No: 3: Details of All Member Industries with Pipe Size, Sampling Tank Size, Pocket No and length of individual pipeline

SR NO	MI NAME	CCA/ KLD	OGPL LENGTH METER	PIPE DIA MM	MOC	PIPE PROCUREM ENT YES/NO	PIPE LAYIN G YES/N O	TANK PROCUREMEN T YES/NO	TANK INSTALLATI ON YES/NO	SAMPLING ARRANGEMENT IN TANK YES/NO	TOTAL WORK PROGRE SS	POCKET CHAMBER
1	K.PATEL chemo pharma pvt ltd	112.8	330 mtr	2"	pprc	yes	yes	yes (500 L)	yes	yes	100%	P-6 NEAR CADILA
2	K.patel dye chem industries pvt ltd	144	325 mtr	2"	pprc	yes	yes	yes (500 L)	yes	yes	100%	P-6 NEAR CADILA
3	Devanshi dye stuff	244	350 mtr	2"	pprc	yes	yes	yes (500 L)	yes	yes	100%	P-6 Wockhardt
4	Zydus cadila 5/1/B	181.5	only shift line	2"	hdpe	yes	yes	yes (500 L)	yes	yes	100%	P-6 Wockhardt
5	Wockhardt	298	175 mtr	3"	hdpe	yes	yes	yes (1000L)	yes	yes	100%	P-6 Wockhardt
6	Lupin	495	530 mtr	4"	pprc	yes	yes	yes(500L)	yes	yes	100%	p-4 NEAR AMI
7	Sunshine velvet pvt ltd	60	230 mtr	4"	pprc	no	no	yes	yes	yes	100%	p-4 NEAR AMI
8	Cadila healthcare 1	175	200 mtr	3"	GI	yes	yes	yes(500l)	yes	yes	100%	p-4 NEAR AMI
9	Cadila pharma unit 2	165	750 mtr	3"	ms	yes	yes	yes(1000l)	yes	yes	100%	p-4 NEAR AMI
10	Akshar fabrics	38	335 mtr	4"	hdpe	yes	yes	yes(1000l)	yes	yes	100%	p-4 NEAR AMI
11	Cosmos textille	42	400 mtr	4"	hdpe	yes	no	yes(1000l)	yes	yes	100%	p-4 NEAR AMI
12	Shyam dying & printing mills	437	660 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-5 WOCKHARDT
13	Swati dying	33	680 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-5 WOCKHARDT
14	Shree balaji processers	154	620 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-5 WOCKHARDT
15	Rang sarjan chemical	36	700 mtr	2"	hdpe	yes	yes	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
16	Huebach unit 2	454	1000 mtr	3"	ms	yes	no	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
17	ICPA	14	453 mtr	2"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-5 WOCKHARDT
18	Amal	55	800 mtr	3"	pprc	yes	yes	yes(500L)	yes	yes	100%	P-5 WOCKHARDT

19	Amsal	93	500 mtr	2"	hdpe	yes	yes	yes	yes	yes	100%	P-5 WOCKHARDT
20	E T L	3500	150 mtr	12"	ms	yes	yes	not required	not required	yes	100%	P-5 WOCKHARDT
21	Astik	65	800 mtr	4"	hdpe	yes	yes	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
22	GIL	750	200 mtr	4"	ms	yes	yes	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
23	Shree gumnadev proc	36	900 mtr	3"	hdpe	yes	yes	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
24	Poonam processers	49	1000 mtr	3"	hdpe	yes	yes	yes(1000l)	yes	yes	100%	P-5 WOCKHARDT
25	Sajjan india	175	300 mtr	4"	ms	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
26	Archroma india pvt ltd	220	1500 mtr	3"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
27	K.A.Malle pharma	45	1150 mtr	3"	hdpe	yes	yes	yes	yes	yes	100%	P-1 C- PUMPING
28	Solenis chemical	250	1230 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
29	Industrial solvent & chemical	72	1600mtr	4"	pprc	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
30	Reagal remedies	5	1800 mtr	2.5"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
31	Sagar chemical(aungam)	4	2300 mtr	2.5"	hdpe	yes	yes	yea(500L)	yes	yes	100%	P-1 C- PUMPING
32	Akruti chemical	24.9	3500 mtr	2.5"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
33	Ion exchange	600	250 mtr	4"	pprc	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
34	Siv Silica	47.5	1850 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
35	Purnima chemical	35	1380 mtr	3"	hdpe	yes	yes	yes	yes	yes	100%	P-1 C- PUMPING
36	Huebach unit 1	2662	100 mtr	10"	pvc	yes	yes	yes(1000l)	yes	yes	100%	P-1 C- PUMPING
37	Huebach unit 3	654	1100 mtr	4"	ms	yes	yes	yes(1000l)	yes	yes	100%	P-1 C- PUMPING
38	Ronson pigments	2.5	700mtr	2"	hdpe	yes	yes	yes	yes	yes	100%	P-1 C- PUMPING
39	Tulip silk mills											COMPANY CLOSED
40	Rallis india	143.61	1800mtr	4"	ms	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
41	Shree sulphuric	48	1000 mtr	4"	pprc	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
42	Corromandal	278	1800 mtr	3"	pprc	yes	yes	yes(2000L)	yes	yes	100%	P-2 B- PUMPING

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43	Ramdev unit 1	46	1400 mtr	4"	ms	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
44	Ramdev unit 2	168.5	1400 mtr	4"	ms	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
45	Chiron behring vaccine	60	2400 mtr	2.5"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
46	Sanofi	180	2400 mtr	2.5"	cpvc	yes	yes	yes(1000L)	yes	yes	100%	P-2 B- PUMPING
47	Deccan fine chemicals	438	1800 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
48	Glenmark generics	200	300 mtr	3"	ms	yes	yes	yes(4000L)	yes	yes		P-2 B- PUMPING
49	Kanoria chemical	225	1000 mtr	4"	ms	yes	yes	yes(4000L)	yes			P-2 B- PUMPING
50	Hemani industries	90	800 mtr	3"	ms	yes	yes	yes(4000L)	yes			P-2 B- PUMPING
51	Zandu chemical	55	1200 mtr	2"	ms	yes	yes	yes(4000L)	yes			P-2 B- PUMPING
52	Cadila pharma 1	88	2500 mtr	3"	ms	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
53	RPG life science	50	1350 mtr	2"	ms	yes	yes	yes(500L)	yes	yes	100%	P-2 B- PUMPING
54	Par drugs											COMPANY CLOSED
55	A one	254.5	1550 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-3 A-PUMPING
56	Jayshree aromatics	35	1300 mtr	4"	hdpe	yes	yes	yes	yes	yes	100%	P-3 A-PUMPING
57	Meghamani organics	218	1500 mtr	4"	pprc	yes	no	yes(500L)	yes	yes	100%	P-3 A-PUMPING
58	Layka lab	82	1500 mtr	3"	hdpe	yes	yes	yes	yes	yes	100%	P-3 A-PUMPING
59	Narayan organics unit 1	153.4	800 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-3 A-PUMPING
60	Narayan organics unit 2	235	500 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-3 A-PUMPING
61	Subhasari pigments	230	153 mtr	4"	hdpe	yes	yes	yes	yes	yes	100%	P-3 A-PUMPING
62	Krima sil pvt ltd	24.5	1100 mtr	3"	hdpe	yes(yes(80 %)	yes	yes	yes	100%	P-3 A-PUMPING
63	Sarita chemical	4.8	1700 mtr	3"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-3 A-PUMPING
64	Elam pharma pvt ltd	34	1100mtr	2"	hdpe	yes	yes(60 %)	yes(500L)	yes	yes	100%	P-3 A-PUMPING
65	Kaiwalya chemical	3.3										COMPANY CLOSED
66	Supharma chem	2.5	1500 mtr	4"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-3 A-PUMPING

67	Shreeji pigments	22	1000 mtr	3"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
68	Bakul pharma	44.2	1300 mtr	3"	pprc	yes	yes	yes(500L)	yes	yes	100%	P-1 C- PUMPING
69	Suyog life science	9	620 mtr	2.5"	hdpe	yes	yes	yes(500L)	yes	yes	100%	P-6 NEAR CADILA
70	Regoj chemical	5	1800 mtr	2.5"	hdpe	yes	no	yes	yes	yes	100%	P-1 C- PUMPING
71	Pragna dye chem	49.5	185 mtr	4"	hdpe	yes	yes	v-knoch near balaji pro	no	yes	100%	P-5 WOCKHARDT
72	Pragna chemical	2.7	100 mtr	4"	hdpe	yes	yes	v-knoch near balaji pro	no	yes	100%	P-5 WOCKHARDT
73	Tejal industruies	2.7	1700 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	near balaji chamber
74	Kiran chemical	7.3	1800 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	near balaji chamber
75	Navadia clarify	1.3	1310 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	near balaji chamber
76	Navadia refines	7.45	1200 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	near balaji chamber
77	Nilkanth refines	0.4	1000 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	near balaji chamber
78	Jigar industries	36	60 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	near A one chamber
79	Avdhoot chemical	8	600 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	near A one chamber
80	Harish chemical	9	260 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	ETL back chamber
81	Dipen industries	25	700 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	ETL back chamber
82	Pro active pharma	11.5	100 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	ETL back chamber
83	Darshan industries	4.5	240 mtr	3"	hdpe	yes	yes	no need to installation	no	yes	100%	ETL back chamber
84	Sky and sky lark indu	4.45	650 mtr	4"	hdpe	yes	yes	no need to installation	no	yes	100%	ETL back chamber
85	Vishnu chemical	0.75	250 mtr	4"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	PCI CHOWKADI CHAMBER
86	Batch tech chemical	1.5										APPLY FOR A ETL

												MEMBERSHI
87	Dano pharma	29.15	80 mtr	3"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
88	J.S chemical	6.5	277 mtr	3"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
89	Kohinoor chemical	5.3	110 mtr	4"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
90	Pigment india	3	110 mtr	2"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
91	sharda industries	17	429 mtr	4"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
92	Laxmi chemical	6	20 mtr	3"	hdpe	yes	no	no need to installation	no	tapping with dano pharma common line	100%	P-1 C- PUMPING
93	Vasudev dyes	6.5	10mtr	3"	hdpe	yes	no	no need to installation	no	tapping with dano pharma common line	100%	P-1 C- PUMPING
94	Tao chemical	3	1450 mtr	2"	hdpe	yes	no	yes(500L)	yes	yes	100%	P-1 C- PUMPING
95	Whitex chemical	4	315 mtr	3"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	near dano pharma pocket
96	Ocean chemical	5	180 mtr	2"	hdpe	yes	yes	no need to installation	no	yes(discharge in direct pocket)	100%	P-1 C- PUMPING
97	Trimurti dye chem	5	110 mtr	3"	hdpe	yes	yes	yes(500L)	no	yes	100%	P-1 C- PUMPING
98	UPL 1	423.1	800 mtr	3"	hdpe	yes	yes	no need to installation	no	yes(but zero discharge)	100%	near ashirwad pocket
99	Elantas back india	210	700 mtr	4"	hdpe	yse	yes	yes	yes	yes	100%	near ashirwad pocket
100	SVG fashion	120	350 mtr	3"	hdpe	yes	yes	yes	yes	yes	100%	near ashirwad pocket
101	Bharat glass	30	DISCHARGED WITH TANKR IN C PUMIPNG									
102	Gokhlesh	79	100 mtr	1.5"	pprc	yes	yes	no need to installation	yes	yes	100%	P-1 C- PUMPING
103	Aum vibrent pharma	COMPANY CLOSED										
104	Suyog dye chem	94.15	60 mtr	3"	ms	yes	yes	yes(500L)	yes	yes	100%	ETL back chamber
105	Ami orgenics	COMPANY CLOSED										

106	Nigam industries	COMPANY CLOSED										
107	Maruti colour	2.7	180 mtr	3"	hdpe	yes	yes	no need to installation	yes	yes	100%	ETL back chamber

4.5 Design of each cluster with planning:

The objective of above ground pipeline is

i) To enable authorities to visualize discharge of treated effluent above ground in such a way that the

ii) effluent from the ETP of individual units is pumped into a tank having more than 24 hours holding capacity kept above ground as shown in the drawing no.

iii) This effluent is then pumped with a control valve into a 500 lit/ 1000 lit HDPE tank, continuously receiving effluent through a 15 NB pipe line and it overflows into a gravity vertical pipe, collecting sample effluent from small tank and also the effluent pumped from the collection tank of individual unit as shown in the drawing. The effluent from each of such vertical pipe is connected to a gravity header, which is connected to existing underground drainage line 710 dia or 350 dia as the case may be.

iv) Depending upon location of industries, pockets of industrial units 3 nos to 22 nos) were developed having individual above ground pipelines from industries Samples can be drawn above ground, flow can be measured by installing flow meters.

v) Complete planning based on Pumping i.e. effluent generated to be discharged through pumping up to Intermediate Disposal Point I.e. cluster pocket i.e. Common Sump and further through gravity/ pressure gravity main up to Final Disposal Point i.e. Final Pumping Station (FPS)

vi) Thus each user has to Pump their effluent into nearby Common 110 mm HDPE header, which in turn will be connected to main discharge pipeline pressure gravity / Gravity based.

vii) In this system, the unit has to install a storage tank of 24/48 hour capacity, with a pump, a valve, a flow measurement meter, a sampling device in their premises. Individual group of five to 22 industries will connect to sub pumping header of 110 mm OD pipe, this will be connected to gravity main through a cluster of individual 500 lit - 1000 lit tanks into gravity header.

viii) The system has already been installed and commissioned and smooth flow of effluent was observed in pipeline system without any hold up of effluent. However in future, Individual units for that particular sub-header slot may be given different timings for discharge starting from 8.00 am morning till 6.00 pm evening. This will avoid shock load on piping and because of pumping sub header, flow will be easy to maintain.

The main advantage of this proposal is that the AGL project can be completed by May 2023 at minimum cost between 6 - 7 crore Rupees.

5.Recommendations:

i) Labelling of pipeline from individual industries to be carried out suitably at designated intervals of convenient length so that in case of leakage from pipeline, the individual units pumping effluent can be be immediately identified to take corrective action.

ii) Wherever pipeline cross the road, the pipelines must have protective enclosure towards end of the road to protect it from damage due to vehicle movement.

iii) Individual pockets must have proper approach with proper road to make it easily approachable for regular inspection.

iv) Each cluster pocket of industrial discharge points shall have proper fencing to avoid damage by stray animals or individuals.

v) All the individual pipelines, drainage lines, gravity lines, rising mains should be regularly inspected.

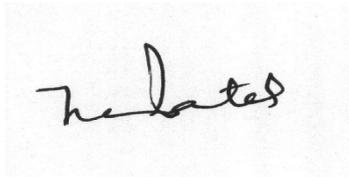
vi) Technical personnel shall be provided by AWML / NAA Ankleshwar along with vehicle for regular inspection with properly maintained logbooks, mentioning every leakage incident from pipeline and corrective action taken..

6. Conclusion:

A) The Above Ground pipeline system installed by NAA Ankleshwar is adequate in capacity. Pipeline with adequate pressure rating have been provided.

B) The Above ground pipelines are reasonably safe and shall be able to work smoothly.

C) It is reasonably concluded that the NAA Ankleshwar has established Above Ground Pipe Line Network, which shall fulfill the needs of GIDC Ankleshwar Estate for protection of its environment and shall function as per required norms provided the recommendation given by GPCB and in this report are strictly followed.



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LIST OF DRAWINGS:

A Series Drawings

1. A Series DWG 1 TYPICAL ARRENGMENT OF FINAL DISCHARGE LINE OF MEMBER
2. A Series DWG 2 NR BALAJI PROCESSORS V NOCH
3. A Series DWG 3 POCKET BACKSIDE ETL
4. A Series DWG 4 POCKET NEAR A ONE CHEMICALS
5. A series DWG 5 POCKET NEAR DANOPHARM
6. Final Akleshwar Estate Drg D D Plan _

N Series Drawing

- N Series DWG 1 C PUMPING STATION (POCKET NO 1)
- N Series DWG 2 OGD LINE B PUMPING STATION (POCKET NO 2)
- N Series DWG 3 A PUMPING STATION (POCKET NO 3)
- N Series DWG 4 NEAR AMI ORGANICS (POCKET NO 4)
- N Series DWG 5 WOCKHARDT (POCKET NO 5)
- N Series DWG 6 NEAR CADILA K PATEL BEHIND KHADI (POCKET NO 6)
- N Series DWG 7 NEAR VALIYA CHOKDI (POCKET NO 7)

